NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/212/ (IB)/2017

NAME OF THE PETITIONER(S)

: GAIL INDIA LTD

NAME OF THE RESPONDENT(S)

: BOSS PROFILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner stated that they received an email communication in reply to the proposal for a settlement. The said mail indicates that they are intending to make part payment within a stipulated period and the rest of the claim by way of instalments. Time extended at request for hearing submissions by both the counsel in regard to the final outcome of the settlement. Put up on 06.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)